Single Bench

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No. 302/KB/2017 CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M.

Name of the Company Under Section		Laxmi Narayan Shaw -Versus- Balaji Paper & Newspi	rint Pvt Ltd	
		9 IBC		
SI. No.	Representativ	tion of Authorized ve (IN CAPITAL TERS)	Appearing on behalf of	Signature with date
1>	ANUT SING RITOBAN SARN AVISHER DAG ASHOR STNG	CAR S	Advocates for the Corporate Debtor	A.Dan 69/08/2017

2) shir shankar Banerjee, 7 Petitionor. Alkash ly Akash Dey, CS. Ankira mitra, Adv. 09-08-2017 – CP (IB) No. 302/KB/2017 – Laxmi Narayan Shaw Vs. Balaji Paper & Newsprint Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the Operational creditor as well as on behalf of the Corporate Debtor are present.

The corporate Debtor has prayed for accommodation as his senior is not available today for arguments.

Meanwhile, the petitioner proposed that they are ready to settle the issue if the Corporate Debtor is agreed.

Fixing 30-08-2017 for further hearing.

MANORAMA KUMARI MEMBER(J)